

MOHAMMAD KHAN) : (a) 69.60 lakh tonnes.

(b) No, Sir.

(c) and (d). Do not arise.

**Proposals of Hindustan Photo Films
Manufacturing Company**

6440. SHRIMATI MONORAMA SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Hindustan Photo Films Manufacturing Company has put forward proposals for setting up plants for manufacture of cine colour positive film and integrated manufacture of graphic arts and industrial X-ray Films and manufacture of professional grades of magnetic tapes;

(b) if so, how much additional investment will be required for these projects and how these projects will be financed, whether economic viability of these projects has been examined and if so, with what results; and

(c) whether any foreign collaboration will be necessary; if so, whether the Government/Company has examined the available technologies and which technology has been selected and on what considerations ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Hindustan Photo Films Manufacturing Company Limited a public sector undertaking, have submitted proposals for setting up units for integrated production of Cine colour positive films and colour paper, X-ray and graphic arts films, and Magnetic tapes at an estimated cost of Rs. 190 crores, 164 crores and 10 crores respectively.

No final decision has been taken by Government in regard to the setting up of these projects.

**Employment of Women as Officers in
Remount and Veterinary Corps.**

6441. SHRI AJAY MUSHRAN : Will the Minister of DEFENCE be pleased to state :

(a) whether there are provisions to employ women in some departments of Defence Services;

(b) if so, the steps taken to employ women in Remount and Veterinary Corps as Officers; and

(c) if not, whether there is any proposal or plan of Government to do so in future ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir. Women are employed in Armed Forces Medical Corps, Army Dental Corps and Military Nursing Service.

(b) In accordance with the provisions of the Army Act and the Rules made thereunder, females are not eligible for enrolment or employment in the Remount and Veterinary Corps.

(c) No, Sir.

**Implementation of Report of Anomaly
Committee on Civilian Defence
Employees**

6442. DR. V. VENKATESH : Will the Minister of DEFENCE be pleased to state :

(a) whether the Anomaly Committee Report in respect of civilian defence employees was accepted by his Ministry in toto on 14th October, 1984;

(b) whether the All India Defence Employees Federation had withdrawn their proposed general strike as a result of the above acceptance;

(c) if so, the reason for not implementing this Report from 15th October, 1981, as contained in the Anomaly Committee Report;

(d) whether both the recognised Federations had raised the issue in the departmental council meeting in February, 1985; and

(e) if so, reaction of Government there-to and action being further proposed to be taken for total implementation of the accepted Report ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) to (c).